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for teachers in Central Universities. The Commission has since intimated the decision to the Central Universities. A similar sanction has been issued in respeci of teachers in Indian Institutes of Technology Indian Institute of Management and the Indian Institute of Science Bangalore.

Written Answers

Government of India had written to the State Governments that the revised pay scales University and Co'lege teachers, as recommended by the University Grants Commission, may be implemented. A formal communication regarding the offer of Central assistance for the purpose an.l other conditions was sent to all the State Governments on November, 1974. It is no* for the State Governments to formulate their proposals.

(c) In the absence of concrete pro] to be received from the State Governments, it is not possible to in Jicate exact fina^r cia) implications.!

Allotment of Government Quarters

1339. SHRI AVVADHESHWAR PRA-SAD SINHA: WiH the Minister of WORKS AND HOUSING be pleased to state:

- ia) the number of Government quarters of eaten type tn each locality of New Delhi which are ready for allotment and since when they are ready:
 - (hi the reasons for Jelay in allotment;
- fc) the number of Government emp'oyees on wailing list type-wise with their earliest date of priority: and
- (d) by whe.; the allotmeol is likely to be

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Details of quarters which are ready for allotment are given below:—

Name of the locality	Туре	Date from which ready
(i) Netaji Nagar	IV-8 Nos.	26.11.74
(ii) Netaji Nagar	HI-4 Nos.	6.12.74
(iii) D. I. Z. Area	IV-32 Nos.	27.11.74

(bj Reasons for-delay in allotment-

The quarters at (j) anj (iii) above are being allotted. The quarters referred to at (ji) became ready only recently.

(c) As per the current waiting list maintained by the Government the number of employee-applicants waiting for allotment is as follow*:-

Type	No. of Govt, employees on the waiting lists (on restricted basis)	Date of pri- ority covered as on 3.12.74
1	3391	13.3.1957
11	7233	25.1.1951
116	1421	7.5.1949
1 V	2469	15.8.1945
V	568	1.9.1962
VI	107	6.9.1961
VII	265	1.6.1964
VIII	74	6.1.1972

(il) The quarters ready for allotment referred to in the reply at (a) above will be allotted shortly. As for the persons waiting for allotment, since their number is I arge, it js nol possible to indicate when the allotment will be made

Fee Charged by Group Housing Societies

1340. SHRI AWADHESHWAR PRASAD SINHA: Will the Minister of WORKS AND HOUSIN3 be pleased to slate:

- (a) whether it is a fact that certain group ing societies are charging Rs. 10 as mem bership fee a year from their members;
- (b) whether such a charge is permissible un ler the Rules,
- (c) whether prior permission of the Delhi Administration is taken by these societies before such a charge; and
- (!) if not, what steps are being taken asking such societies to refund the amount to members

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) No such information has come to the notice of the Cooperative Department, Delhi Administration.

- (b) No, Sir.
- (c) and (d) Do not arise.

Uniform Education System

1341. SHRI B. R. MUNDA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased fo state:

(a) whether Government have finally decided to introduce uniform education system,

natmly I02+J in the coiHttry ia accordance with the natiottal education policy outlined in the Kothari Commission's Report.

- (b) what are tha States that have so far adopted the system; and
- (c) by when the system is proposed to be introduced in all the States?

THE DEPUTY MINSITER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c) The matter is primarily the concern of State Governments. The Central Advisory Board of Education on which al' State Education Ministers are represented has adopted a resolution recommending that the new pattern of School Education should be introduced throughout the country before the end of the 5th five year plan period.

So far the 12 year pattern of school education consisting of 10 years of primary/secondary education fo'lowed by 2 years of Higher Secondary Education has been introduced ia Andhra Pradesh, Kerala, Karnataka and Uttar Pradesh, Assam, West Benga¹ and Maharashtra have introduced the revise 1 pattern of Secondary education and are planning to introduce the two-year course at the Higher Secondary stage. Bihar, Gujarat Himachal Pradesh, Jammu & Kashmir, Orissa and Rajasthan are working out the details for the introduction of the new pattern. The other slate Governments are considering the matter. The Dilhi Administration proposes to introduce the new pattern from May, 1975. Schools in the other Union Territories will adopt the changes made by the respective Boards of Education to which they are affiliated. It is expected that the new pattern will be adopted by all th: Slates/Union Territories during the fifth plan period.

कृषि मृल्य द्वायोग का पुनर्गठन

1342, श्री देवराव पाटिल : क्या कृषि ग्रीर सिवाई मन्बी यह इताने की कृपा करेंगे कि :

- (क) क्या सरकार ने कृषि मृत्य बायोग को पुनर्गठन करने का निर्णय किया है:
- (ख) क्या सरकार खाद्यान्नों और कृषि उत्पादों के मूल्यों को निर्धारित करने के लिये एक वैज्ञानिक प्राधार तैयार करने का विचार रखती है: और
 - (न) यदि हां, तो उभका स्पीरा क्या है ?

'[Reorganisation of Agricultural Prices Commission

1342. SHRI DEORAO PATEL: WiH the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government have decided to reorganise the Agriculture Prices Commissions.
- (b) whether Government propose to evolve a scientific basis to fix the prices of foodgrains and agricultural products; and
 - (c) if so, what are the details thereof'.']

कृषि म्रोर सिवाई मंत्रालय म उप मन्त्री (श्री प्रमुदास पटेल) : (क) जी, नहीं ।

- (ख) कृषि मल्य ग्रायोग की स्थापना सरकार को ग्रयंच्यवस्या की समग्र ग्रावश्यकताग्रों की दृष्टिगत रखते हुए संतुलित ग्रीर समन्वित मुख्य ढांचे का विकास करने ग्रीर उत्पादक और उपमोक्ता के हितों का दृष्टि में रखते हुए कृषि जिन्सों झौर विशेषकर धान, भावल, गेहं, ज्वार, बाजरे, मक्का, चना, दालों, गन्ना, तिलहनों, कपास श्रीर पटमन की मुख्य नीति के विषय में सलाह देने के लिये की गई है। ग्रायोग की मस्य नीति भौर मापेक्ष मस्य ढांचे की सिफारिज करते समय निम्त बातों का ध्यान में रखना है : उन्नत टैकनोलोजी को प्रयमाने स्रीर उत्पादन को बढ़ाने के लिये उत्पादक को प्रीत्साहन देने की स्नावश्यकता, (ii) भूमि का ठीक ढंग से उपयोग करने और उत्पादन के अन्य संसाधनों को सुनिण्चित करने की आवश्यकता, (iii) शेष ग्रधंव्यवस्था और विशेषकर जीवनयापन व्यय, मजदूरी के स्तर, ग्रीद्योगिक लागत के ढांचे ग्रादि के विषय में मल्य नीति का सम्भावित प्रभाव ।
- (ग) सरकार ने, ऋषि जिन्सों के लिये मुख्य नीति तैयार करने हेतु, श्रांकड़ों की जरूरतों की पूरा करने के लिये देश के विभिन्न राज्यों में उपने वाली प्रमुख फमलों की खेती की लागत का श्रष्टयपन करने के लिये एक व्यापक योजना भी शरू की हैं।

t[THE DEPUTY MINISTER |N THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) No. Sir.

- (b) The Agricultural Prices Commission has been set up to advise the Government on the Price policy of agricultural commodities, particularly paddy, rice, wheat, jowar, bajra, maize, gram and other pulses, sugarcane, oilseeds, cotton and jute with a view of evolving a balanced and integrated price structure in the perspective of the overall needs of the
 - +[] English translation..